

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 24.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/815/2024 in Company Petition IB/183/2021
NAME OF THE COMPANY	Basani Vijaya Bhaskar Reddy & Indu Projects Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Basani Vijaya Bhaskar Reddy & Indu Projects Ltd
UNDER SECTION	Sec 95

**ORDER**

**IA (IBC)/815/2024**

**Present:** Ld. Counsel Mr. Maharshi Viswaraj for the Applicant.  
Mr. Kasi Srinivas, Resolution Professional.

This application has been moved for extension of period of Insolvency Resolution Process of Personal Guarantor by 60 days w.e.f.,30.04.2024. Keeping in view the submissions made in the application, the period of Insolvency Resolution Process of Personal Guarantor is extended by 60 days. Accordingly, this application is allowed and disposed of.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**